Subsidy for development of coir industry in Andhra Pradesh

2853. DR. YELAMANCHILI SIVAJI: Will the Minister of INDUS-TRY be pleased to state:

(a) whether he had recently announeed 25 per cent subsidy for the development of coir industry in Andhra Pradesh; and

(b) if so, what are the details of the scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) and (b) No, Sir. Government of India, in March, 1987, approved a scheme of the Coir Board for extending financial assistance for promotion of new coir based units and also for renovation/ modernisation of existing units in the brown fibre sector. To accelerate the pace of development of brown fibr sector, the scheme was amended in June, 1988 to provide for financial assistance upto 25 % on graded basis

National Blood Policy

2854. SHRI MENTAY PADMA-NABHAM: Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

(a) wheathe Government are aware that various experts are suggesting for bringing forward of a "National Blocd Policy" to arrest spread of blocd related infections and diseases; and

(b) what is Government' reaction to the proposal?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE SHRI RASHEED MASOOD: (a) and (b) The Government have launched a scheme for strengthening and modern *i*sation of blood banks with the objective to augment the availability of blood and blood products, ensure safety of blood by establishing adequate testing facilities and safeguards in collection, storage, and transportation of blood, and promoting the rational use of blood by establishing facilities for component separation and blood fractionation in a phased manner. The scheme envisages:-

(i) augumentation of voluntary blocd collection through motivation, education and publicity;

(ii) establishment of testing facilities for ensuring quality of blood collected and transfused;

(iii) upgrading blood banks in the Government sector in a phased manner;

(iv) development of man-power;

(v) Establishment of blood compoent separation facilities.

Revival of Central Investment subsidy scheme in Gnjarat

2855. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of INDUSTRY be pleased to state:

(a) whether Central Government have received any proposal from the Gujarat Government to reintroduce Central Investment Subsidy Scheme which was discontinued from 1-10-1988;

(b) whether it is a fact that subsidy was discontinued in respect of the seven backward districts of Gujarat; and

(c) if so, what are the reasons therefor $^{\circ}$

THE MINISTER OF INDUS-FRY (SHRI AIIT SINGH):(a) to (c) The Central Inv. stm nt Subsidy Scheme was discontinued w.c.f 1-10-1988 for all backward districts in the country. Governments of Serveral States/UTs including the Government of Gujarat had requested for extension of the scheme beyond 1-10-1988. However the Central Government decided not to revive the scheme mainly on account of financial constraints.

Joint Sector Companies

2856. SHR' YASWANT SINHA Will the Minister of INDUSTRY be pleased to state :

(a) Which are the approved joint sector companies and what are the n_3me_5 of their respective private promoters;

(b) what are the joint scorer companies from which the State under takings withdrew, leaving the company entirely for the private sector:

(c) What are the joint sector companies in which at least one of the private promoters is and MRTP Company and how many of such joint sector companies have been registered under the MRTP Act;

(d) what are the joint sector companies in which foreign ccmpapanies are direct/indirect share holders; and

(e) In how many cases formation of the jont sector company helped in strength ning the Market dominance of the private promoter?

THE MINISTER OF INDUS-TRY (SHRI AJIT SINGH) (a) to (c)

There is no provision under the Companies Act, 1956 relating to the concept of joint sector companies. Also the requisite information relating to these companies are not compiled centrally in the Ministry of Industry.

Oil Exploration Plans For Andhra Pradesh

2857. SHRI TALARI MANOHAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state : (a) Whether there is any proposal under Governments consideration to intensify oil exploration in Andhra Pradesh during the Eighth Plan Pericd; and

(b) if so, what are the details there of ?

THE MINISTER OF PET-ROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY.: (a) and (b) Yes Sir. As per the Draft 8th Plan (1990-95), it is prop sed to carry out 7,400 line Kilo meters cf 2D seismic surveys and 360 Sq. Kms. of 3D Seismic surveys by departmental parties. In addition, contract seismic surveys for about 2.000 line Kilometres are also planed. Exploratory drilling is expected to be of the order of 300,000 metres and about 90 wills are expected to during the VIII Plan.

अरोड़ा बंधुओं हारा कारों हेतु पैट्रोल के स्थान पर एल० पी० जो० के प्रयोग के सब्ध में आंतिकारी खोज

2858. श्रोनतो सूर्यकाता पाटिल क्या पेट्रोलियम ग्रौर रसायन मंत्री यह वताने की कृपा करेंगे कि

(क) क्या सरकार को इस बात की जामकारी है कि खान मार्केट, नई दिल्ली के अरोड़ा बन्धुओं ने ऐसी तकनीक की खोज की है जिस के द्वारा मोटर कारों में पेट्रोल के स्थान पर रसोई गैस का डम्नेमाल किय: जा सकेगा, जैसाकि दिल्ली से प्रकाशित 17 ग्रगस्त, 1990 के ''सान्ध्य टाइम्म'' में समाचार छ्या है;

(ख) यदि हां, तो सरकार अरोड़ा वन्धुक्रों की इस कान्तिकारी खोज को प्रोत्साहित करने के लिये क्या कदम उटा रही है तथा क्या वह भविष्य में पेटोल की बजाय रसोई गैस से चल ने